

**Payment Of Salaries And Allowances (Amendment) Act,
1958**

25 of 1958

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An Act to Amend the Payment of Salaries and Allowances Act, 1951
WHEREAS, it is expedient to amend the Payment of Salaries and
Allowances Act, 1951, for the purpose hereinafter appearing; Be it
enacted in the Ninth year of the Republic of India as follows:-

1. Short Title And Commencement :-

This Act may be called the Payment of Salaries and Allowances
(Amendment) Act, 1958 and it shall take effect from 1st April
1958.

2. Amendment Of Section 8 (1)(A) :-

For the words one hundred and twenty the words one hundred and
fifty shall be substituted.